

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/17(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF FAVOURITE CLOTH MERCHANTS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv.] For the Appellant
Mr. Jayesh Choradia, Adv.]

O R D E R

1. Ld. Counsel for the Appellant present.
2. As per the tracking report placed on record by the Registry, notice has been served to ROC, WB. However, there is no representation on behalf of ROC, WB.
3. Await presence.
4. Post this matter on **18.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)